

Annexure-7

Filing under clause(d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) regulation,2016

Name of the corporate debtor: M/s. Konaseema Gas Power Limited; Date of commencement of liquidation: 20.02.2020 ;

Sl No	Name of	Identifi cation No.	Details of the claim received		Details of claim admitted					
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted
1	M/s. Techno Infratech Projects (India) Private Limited		19.03.2020	1,338,625.00	1,338,625.00	Unsecured	N/A	N/A	N/A	100

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List of stakeholders as on:18.06.2021

Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
-	-	0.00	-	